

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35887/2024 BLAPL/12089/2024	RAM VEER SINGH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALKANGIRI /512 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000135/2022
2	D-BLAPL/35927/2024 BLAPL/12090/2024	BEDABYASA PUTEL VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BELPARA /336 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000009/2024
3	D-BLAPL/35882/2024 BLAPL/12091/2024	SABANA KURAMA NAYAK@SABANA KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /32 /2023 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000016/2023
4	D-BLAPL/35881/2024 BLAPL/12092/2024	BHANU PRATAP SAHU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP 2(A)CC/0000449/2024
5	D-BLAPL/35858/2024 BLAPL/12093/2024	CHIKUN@SHANKAR PRASAD RAUTA@ROUT VS STATE OF ODISHA	DEBASIS MISHRA VS	DHARAKOT PS /217 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000105/2024
6	D-BLAPL/35935/2024 BLAPL/12094/2024	JAYALAL LOHOJAYALAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /138 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000106/2024
7	D-BLAPL/35827/2024 BLAPL/12095/2024	SUDHIR BEHURA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHILA P.S.(BBSR) /144 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001634/2024
8	D-BLAPL/35939/2024 BLAPL/12096/2024	JITU MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /138 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000106/2024
9	D-BLAPL/35471/2024 BLAPL/12097/2024	MOST @ MOSTAFA MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /231 /2020 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000753/2020
10	D-BLAPL/35628/2024 BLAPL/12098/2024	SOUMYA RANJAN KANDI VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	LAXMISAGAR P.S. /580 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001249/2024
11	D-BLAPL/35941/2024 BLAPL/12099/2024	ABHI SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	/ /0 S.D.J.M.,KHURDA(Khordha) 2(A)CC/0000249/2024

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12	D-BLAPL/35402/2024 BLAPL/12100/2024	ROHIT KUMAR @ ROHIT VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	CHAULIAGANJA /274 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001096/2024
13	D-BLAPL/35631/2024 BLAPL/12101/2024	MAMATARANI BEHERA @ MAMATA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	DHAMNAGAR /279 /2024 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000478/2024
14	D-BLAPL/34953/2024 BLAPL/12102/2024	DAPUNGA SINGH @ LAPUR VS STATE OF ODISHA	DALIRANI BEHURAY VS	//0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur) 2(B)CC/000026/2024
15	D-BLAPL/35957/2024 BLAPL/12103/2024	SARA BHOI @ SAROJINI BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /99 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000251/2024
16	D-BLAPL/35966/2024 BLAPL/12104/2024	PABITRA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BENTKAR (42 MOUZA) UPD CUTTACK, SPECIAL COURT,CUTTACK(Cuttack) Spl/0000144/2024
17	D-BLAPL/35351/2024 BLAPL/12105/2024	RAMACHANDRA BISWAL VS STATE OF ODISHA	BATA KRISHNA PANDA VS	GANGAPUR (BHANJANAGAR) /550 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001584/2024
18	D-BLAPL/35967/2024 BLAPL/12106/2024	SK ABID VS STATE OF ODISHA	KASHINATH PATTANAIK VS	CHAULIAGANJA /187 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000795/2024
19	D-BLAPL/35284/2024 BLAPL/12107/2024	SUSANTA KUMAR CHOUDHURY VS STATE OF ODISHA	BATA KRISHNA PANDA VS	GANGAPUR (BHANJANAGAR) /550 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001584/2024
20	D-BLAPL/35969/2024 BLAPL/12108/2024	MAGUNI @ SANJAY KUMAR ROUT @ SANJAY ROUT VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	CHOUDWAR /159 /2023 1ST ADJ,CUTTACK(Cuttack) ST/0000005/2024
21	D-BLAPL/35973/2024 BLAPL/12109/2024	LALIT BEHRIA @ BERIHA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	//0 2ND ADDL SESSIONS JUDGE,SAMBALPUR TR/0000064/2024
22	D-BLAPL/35505/2024 BLAPL/12110/2024	TRINATH MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAIPATNA /116 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) Spl/0000035/2024
23	D-BLAPL/35722/2024	VIBEK PATTNAIK @ SONU	BIBHU PRASAD DAS	KHANDAGIRI P.S. /768 /2024

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	BLAPL/12111/2024	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000582/2024
24	D-BLAPL/36114/2024 BLAPL/12112/2024	RINKU KHOSLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT SADAR /171 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000861/2024
25	D-BLAPL/36127/2024 BLAPL/12113/2024	SIVA SHANKAR BANERJEE VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	MAHILA P.S.(BSR) /47 /2013 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000835/2013
26	D-BLAPL/36113/2024 BLAPL/12114/2024	RINKU KHOSLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT SADAR /170 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000860/2024
27	D-BLAPL/35928/2024 BLAPL/12115/2024	NILA@NILAKANTHA SANKHARI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PARJANG /80 /2014 ADDL.SESIONS JUDGE,KAMAKHYAN CT/0000035/2023
28	D-BLAPL/35879/2024 BLAPL/12116/2024	GIRIDHARI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /346 /2024 J.M.F.C.,SINAPALI(Nuapada) CT/0000341/2024
29	D-BLAPL/35878/2024 BLAPL/12117/2024	KHIRASINDHU MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /346 /2024 J.M.F.C.,SINAPALI(Nuapada) CT/0000341/2024
30	D-BLAPL/36073/2024 BLAPL/12118/2024	MUNA NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BETNOTI /275 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000057/2024
31	D-BLAPL/36070/2024 BLAPL/12119/2024	PINTU DAS VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	CUTTACK SADAR /568 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000181/2024
32	D-BLAPL/36124/2024 BLAPL/12120/2024	SANJIB NAIK VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /2 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000174/2023
33	D-BLAPL/36112/2024 BLAPL/12121/2024	RAMESH CHAND KUSHWAH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /99 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000086/2024
34	D-BLAPL/35908/2024 BLAPL/12122/2024	GOBINDA BEHERA VS	ASUTOSH TRIPATHY VS	CHHENDIPADA /234 /2024 J.M.F.C.,CHHENDIPADA(Anugul)

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35	D-BLAPL/36117/2024 BLAPL/12123/2024	STATE OF ODISHA RINKU KHOSLA VS	JUGALA KISHORE PANDA VS	GR/0000591/2024 KORAPUT SADAR /169 /2024 S.D.J.M.,KORAPUT(Koraput)
36	D-BLAPL/36125/2024 BLAPL/12124/2024	STATE OF ODISHA MADHURI BIHARI VS	SATYA NARAYAN MISHRA 4 VS	GR/0000859/2024 BODEN /177 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(
37	D-BLAPL/36003/2024 BLAPL/12125/2024	STATE OF ODISHA DANDAPANI DAS VS	SURYAKANTA DASH VS	ST/0000103/2024 KHALLIKOTE /843 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
38	D-BLAPL/36088/2024 BLAPL/12126/2024	STATE OF ODISHA BIRENDRA GOUDA VS	BIJAY KUMAR BEHERA VS	GR/0001972/2024 / /0 J.M.F.C.(V),BHUBANESWAR(Khordha)
39	D-BLAPL/36079/2024 BLAPL/12127/2024	STATE OF ODISHA SANJIB GOUDA VS	SURYAKANTA DASH VS	2(A)CC/0000583/2024 DAMANJODI /51 /2024 ADDL DISTRICT AND SESSIONS JUDGE
40	D-BLAPL/36082/2024 BLAPL/12128/2024	STATE OF ODISHA HANIF KHAN @ SARADARU VS	SUSHANTA KUMAR PRADHAN VS	CT/0000081/2024 BHAWANIPATNA SADAR /441 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA
41	D-BLAPL/36069/2024 BLAPL/12129/2024	STATE OF ODISHA LAL @ LALIT GOPE VS	KULDEEP MOHANTY VS	CT/0001105/2024 TANGARPALI /20 /2023 2ND A.D.J.,ROURKELA(Sundargarh)
42	D-BLAPL/36122/2024 BLAPL/12130/2024	STATE OF ODISHA KANHU CHARAN NAYAK VS	SATYA NARAYAN MISHRA 4 VS	ST/0000129/2023 BALIANTA P.S. /536 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
43	D-BLAPL/36109/2024 BLAPL/12131/2024	STATE OF ODISHA DINESH RAO VS	AMITAV TRIPATHY VS	TR/0000594/2024 PADAMPUR /236 /2024 A.D.J.,PADAMPUR(Bargarh)
44	D-BLAPL/36014/2024 BLAPL/12132/2024	STATE OF ODISHA RATIKANTA NAHAK VS	SATYAJIT MOHAPATRA VS	Spl/0000049/2024 GOLANTHARA (BERHAMPUR) /507 /202 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
45	D-BLAPL/35851/2024 BLAPL/12133/2024	STATE OF ODISHA(VIG.) CHUDAMANI BHOI VS STATE OF ODISHA	SUBHRANSU BAGARTY VS	GR/0000010/2024 BOLANGIR SADAR /223 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001092/2024

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46	D-BLAPL/35891/2024 BLAPL/12134/2024	AKASH BHIM GAIKWAD VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /112 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000065/2022
47	D-BLAPL/36057/2024 BLAPL/12135/2024	BHARAT HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /116 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001160/2024
48	D-BLAPL/36060/2024 BLAPL/12136/2024	RAMA HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000019/2023
49	D-BLAPL/36059/2024 BLAPL/12137/2024	SUMIT TIWARY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /27 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000108/2024
50	D-BLAPL/35955/2024 BLAPL/12138/2024	RANJIT KUMAR JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHANGA /183 /2024 J.M.F.C. MAHANGA(Cuttack) GR/0000656/2024
51	D-BLAPL/36143/2024 BLAPL/12139/2024	SRIKANT SINGH VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /514 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002079/2024
52	D-BLAPL/36061/2024 BLAPL/12140/2024	RAJA TAJAN @ LUKESWAR TAJAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /149 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000147/2024
53	D-BLAPL/36097/2024 BLAPL/12141/2024	ASHIS MALIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	MARINE CHUDAMANI /110 /2023 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000029/2024
54	D-BLAPL/36075/2024 BLAPL/12142/2024	MUSTAQ ALLAM @ MUSTAQUE ALLAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /112 /2021 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000721/2021
55	D-BLAPL/36053/2024 BLAPL/12143/2024	RUDRAMANI BEHERA @ MANIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GANJAM PS /215 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000137/2024
56	D-BLAPL/33479/2024 BLAPL/12144/2024	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	AIR FIELD P.S. /18 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000053/2024
57	D-BLAPL/36167/2024	ISWAR RAJGOND @ ISWAR GOND	RAJIB LOCHAN PATTNAIK	KOSAGUMUDA /52 /2024

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	BLAPL/12145/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NABARANGPUR(Nabar
58	D-BLAPL/36170/2024 BLAPL/12146/2024	SUBHRANSHU MAHAKUDA @ BABLU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	TR/0000015/2024 MANAMUNDA /313 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
59	D-BLAPL/36166/2024 BLAPL/12147/2024	ASUTOSH NAHAK @ ASHUTOSH NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000100/2024 RAMBHA (KHALLIKOTE) /328 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE
60	D-CMAPL/50097/2024 CMAPL/424/2024	BHUNDU NAIK VS JANA DEI	SOUMYA MISHRA VS	ST/0000055/2024 // (
61	D-CMP/49835/2024 CMP/1390/2024	ARJUN PRASAD DAS VS DHANESWAR DAS	PRAJNA SARITA MOHANTY VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASOR
62	D-CMP/48502/2024 CMP/1391/2024	MAKHAN MANDAL VS DAIMATI MANDAL	MAHESWAR MOHANTY VS	CS/0000735/2014 // CIVIL JUDGE (SD),MALKANGIRI(Malkar
63	D-CMP/47726/2024 CMP/1392/2024	ABDUL MANSUR KHAN VS SK. SAIMUDDIN	JAYANTA KUMAR MAJHI VS	CS/0000105/2018 // CIVIL JUDGE (SD),BALASORE(Baleshwa
64	D-CMP/49324/2024 CMP/1393/2024	NIRA MUNI @ NIRANJAN MUNI VS JOGINDRA MUNI	SOUBHAGYA KUMAR DASH VS	CS/0000714/2024 // SENIOR CIVIL JUDGE, HINJILICUT(Ganj
65	D-CMP/49856/2024 CMP/1394/2024	JASASWINI PATI VS DIPALI KEDIA	AMITABH PRADHAN VS	CS/0000088/2013 // CIVIL JUDGE (SD),SAMBALPUR(Sambal
66	D-CMP/49618/2024 CMP/1395/2024	SANDHYA MALLICK VS RABI @ RUMI MALLICK	SUDEEP KUMAR SARANGI VS	EC/0000005/2022 // CIVIL JUDGE (SD),PURI(Puri)
67	D-CMP/49755/2024 CMP/1396/2024	SAROJINI CHOUDHURY VS BISHNU CHARAN MOHANTY	GOPINATH MISHRA VS	CS/0000045/2024 // CIVIL JUDGE (SD),ROURKELA(Sundarga
68	D-CMP/49997/2024 CMP/1397/2024	RAJKISHORE JENA VS	SANGRAMJIT PANDA VS	CMA/0000048/2022 // ADDL CIVIL JUDGE (SD), BHADRAK(BH

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69	D-CONTC/49842/2024 CONTC/7972/2024	NARENDRA KUMAR JENA MAHENDRA KUMAR PATTANAIAK VS BNS RAJPUT, PRINCIPAL SECY, DEPT. OF SKILL DEVELOPMENT GOVT OF ODISHA	AMIT KUMAR NATH VS	CS/0000329/2013 // ()
70	D-CONTC/50015/2024 CONTC/7973/2024	GIRIJA PRASAD DASH VS ARAVIND AGRAWAL, IAS	NIHAL RATH VS	// () //
71	D-CONTC/50027/2024 CONTC/7974/2024	ASHOK KUMAR NAIK VS ARAVIND AGRAWAL, IAS	NIHAL RATH VS	// () //
72	D-CONTC/49970/2024 CONTC/7975/2024	SNEHALATA DASH VS SALINI PANDIT, COMM.-CUM-SECY, S AND ME DEPT.	ADV. VS	// () //
73	D-CONTC/49971/2024 CONTC/7976/2024	SARASWATI TRIPATHY VS SALINI PANDIT, COMM.-CUM-SECY, S AND ME DEPT.	ADV. VS	// () //
74	D-CONTC/49982/2024 CONTC/7977/2024	SHIBAJI CHARAN NAYAK VS AKRURA BARIK, D.E.O,BHADRAK	ADV. VS	// () //
75	D-CONTC/49984/2024 CONTC/7978/2024	JITENDRA KUMAR MISHRA VS AKRURA BARIK,D.E.O,BHADRAK	ADV. VS	// () //
76	D-CONTC/49993/2024 CONTC/7979/2024	BIJAYA KISHORE SAHOO VS NIBEDITA PANY, D.E.O,JAJPUR	ADV. VS	// () //
77	D-CONTC/49995/2024 CONTC/7980/2024	SARAT CHANDRA PANIGRAHI VS ASWATHY S. I.A.S,	ADV, VS	// () //
78	D-CONTC/50001/2024 CONTC/7981/2024	RABINDRANATH PANIGRAHI VS ASWATHY S. I.A.S,	ADV. VS	// () //
79	D-CONTC/50006/2024 CONTC/7982/2024	SOURI PRASAD BISWAL VS JOGESH BAHADUR KHURANIA, I.P.S,	SUDARSAN BEHERA VS	// () //

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80	D-CONTC/44621/2024 CONTC/7983/2024	RAMAPRASAD PATTNAYAK VS AMRIT RUTURAJ, IAS	JAGANNATH BHUYAN VS	// 0 //
81	D-CONTC/50022/2024 CONTC/7984/2024	MALAY KUMAR MUDULI VS ARAVIND AGRAWAL, IAS	NIHAL RATH VS	// 0 //
82	D-CONTC/50037/2024 CONTC/7985/2024	BANAMALI ROUT VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
83	D-CONTC/50039/2024 CONTC/7986/2024	SNIGDHA PANIGRAHI VS ARAVIND AGRAWAL, IAS	NIHAL RATH VS	// 0 //
84	D-CONTC/50046/2024 CONTC/7987/2024	DAMAYANTI BEHERA VS ARAVIND AGRAWAL, IAS	NIHAL RATH VS	// 0 //
85	D-CONTC/50028/2024 CONTC/7988/2024	SANDIPANA DASH @ MISHRA VS ARAVIND AGRAWAL, IAS	NIHAL RATH VS	// 0 //
86	D-CONTC/50040/2024 CONTC/7989/2024	HEMANTA KUMAR NANDA VS SUBHANKAR MOHANTY, O.A.S,	ADV. VS	// 0 //
87	D-CONTC/50048/2024 CONTC/7990/2024	GHANASHYAM SAHOO VS KALYANI PATTANAIAK, OAS	ADV. VS	// 0 //
88	D-CONTC/50050/2024 CONTC/7991/2024	HARAPRIYA NANDA VS SURENDRA KUMAR, IAS	MANORANJAN PATTANAIAK VS	// 0 //
89	D-CONTC/50111/2024 CONTC/7992/2024	BABINA MOHANTY VS SUSHANT KUMAR CHOPDAR, D.E.O,KALAHANDI	ADV VS	// 0 //
90	D-CONTC/50163/2024 CONTC/7993/2024	DURYODHAN BEHERA VS MANORANJAN MALLICK, OAS-1	ADV. VS	// 0 //
91	D-CONTC/50165/2024	NIRANJAN SUTAR	ADV.	//

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	CONTC/7994/2024	VS N.B.S. RAJPUT, IAS	VS	() //
92	D-CONTC/49580/2024 CONTC/7995/2024	ASHOK KUMAR MOHANTY VS ASHWANI KUMAR, MD AND C.E.O UCO BANK, KOLKATA	ADV. VS	// () //
93	D-CONTC/50198/2024 CONTC/7996/2024	BHARAT CHANDRA BEHERA VS SHALINI PANDIT, I.A.S,	ADV. VS	// () //
94	D-CONTC/50201/2024 CONTC/7997/2024	BIDHU BHUSHAN AGASTY VS SHALINI PANDIT, I.A.S,	ADV. VS	// () //
95	D-CONTR/34465/2024 CONTR/40/2024	INDIRA SAHU VS SUVENDU KUMAR PATRA, IPS	ADV. VS	/0 () //
96	D-CRLA/32893/2024 CRLA/1216/2024	MANGILAL GORNA VS STATE OF ODISHA	MAHENDRA KUMAR SAHU VS	/0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000051/2021
97	D-CRLA/35023/2024 CRLA/1217/2024	PAHALI PRADHAN VS STATE OF ODISHA	RABINDRA NATH BARIK VS	NAYAGARH SADAR /142 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000177/2023
98	D-CRLA/35755/2024 CRLA/1218/2024	BIRANCHI NARAYAN SINGH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DELANGA /250 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000095/2024
99	D-CRLA/35798/2024 CRLA/1219/2024	RAMAKRUSHNA PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BALIAPAL /44 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000006/2022
100	D-CRLA/35944/2024 CRLA/1220/2024	MAKUNI@DILLIP KUMAR DAS VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /470 /2024 ADDL SESSIONS JUDGE, KUJANG(Jagatsi) Spl/0000044/2024
101	D-CRLA/36084/2024 CRLA/1221/2024	JAGANNATH BAGH VS STATE OF ODISHA	BYOMOKESH SAHOO VS	GOVINDPUR /90 /2014 A.D.J.,SAMBALPUR(Sambalpur) ST/0000106/2014
102	D-CRLA/36181/2024 CRLA/1222/2024	SHAKTIRANJAN SINGH SAMANTA VS	BISHNU PRASAD PRADHAN VS	BALASORE VIGILANCE /32 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)

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103	D-CRLLP/34237/2024 CRLLP/60/2024	STATE OF ODISHA(VIG.) PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TR/0000008/2015 MARSHAGHAI /157 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000030/2023
104	D-CRLMC/32718/2024 CRLMC/4534/2024	BAIKUNTHA NATH PATRA VS KAMALINI GHADEI	BADAL KUMAR BEHERA VS	// J.M.F.C.,BASTA(Baleshwar) ICC/0000065/2022
105	D-CRLMC/35716/2024 CRLMC/4535/2024	DEBDEEP PANDA @ DEBJEET PANDA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHAMNAGAR /101 /2020 DISTRICT & SESSIONS JUDGE,BHADRA GR/0000171/2020
106	D-CRLMC/35736/2024 CRLMC/4536/2024	KALIA @ NIRANJAN BEHERA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	LAXMISAGAR P.S. /160 /2009 S.D.J.M.,BHUBANESWAR(Khordha) GR/0002889/2009
107	D-CRLMC/35821/2024 CRLMC/4537/2024	CHAKRADHAR PANDA VS STATE OF ODISHA	KUMAR KASHYAP VS	// S.D.J.M.,NILAGIRI(Baleshwar) ICC/0000095/2023
108	D-CRLMC/35822/2024 CRLMC/4538/2024	RAJENDRA SINGH @ CHABRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	HATIBARI /1 /2016 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000094/2017
109	D-CRLMC/35918/2024 CRLMC/4539/2024	KALINDINDI NARASIMHA RAJU VS SUBUDHI VENKATA RAO	RAKESH KUMAR DAS VS	//0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R ICC/0000006/2023
110	D-CRLMC/35840/2024 CRLMC/4540/2024	TRINATH PRADHAN VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	JUDUM /119 /2024 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000215/2024
111	D-CRLMC/34022/2024 CRLMC/4541/2024	SURESH HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /98 /2018 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000045/2018
112	D-CRLMC/34967/2024 CRLMC/4542/2024	DILLIP KU. NAYAK@DILIP NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /130 /20 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000321/2014
113	D-CRLMC/35852/2024 CRLMC/4543/2024	SUSHIL CHHATAR@JAGATRAM CHHATRIA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	KOMNA PS /53 /2005 C.J.M.,NAWAPARA(Nuapada) SC/0000038/2006

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114	D-CRLMC/35209/2024 CRLMC/4544/2024	SK.AMZAD ALI@SK.NIAMA VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	DHAMNAGAR /225 /2023 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000396/2023
115	D-CRLMC/35854/2024 CRLMC/4545/2024	SUBAL DAS VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	KOMNA PS /53 /2005 C.J.M.,NAWAPARA(Nuapada) SC/0000038/2006
116	D-CRLMC/35880/2024 CRLMC/4546/2024	KABIR SK. VS STATE OF ODISHA	NARESH KUMAR NAIK VS	HEMGIR /170 /2021 JMFC, HEMGIR(Sundargarh) GR/0001101/2021
117	D-CRLMC/33857/2024 CRLMC/4547/2024	CHANDAN KUMAR SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TOMKA /46 /2022 ADHOC ADDL. DIST. AND SESSIONS JU Spl/0000042/2022
118	D-CRLMC/34584/2024 CRLMC/4548/2024	SILADITYA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000018/2022
119	D-CRLMC/33821/2024 CRLMC/4549/2024	PUJARANI MUDULI VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	KHANTAPADA /148 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000473/2024
120	D-CRLMC/35308/2024 CRLMC/4550/2024	RAMESH MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BASUDEVPUR /207 /2018 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000093/2018
121	D-CRLMC/34278/2024 CRLMC/4551/2024	KARNAT KESHARI SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	JAGATSINGPUR /506 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001325/2023
122	D-CRLMC/35627/2024 CRLMC/4552/2024	BANAMALI BHATRA @ BAGHEL @ BANAMALI VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /1 /2021 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000001/2021
123	D-CRLMC/36178/2024 CRLMC/4553/2024	ANISHA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BAISINGA /159 /2020 J.M.F.C., BETANATI(Mayurbhanj) CT/0000415/2020
124	D-CRLMC/35963/2024 CRLMC/4554/2024	SULOCHANA LENKA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	SALIPUR /61 /2006 J.M.F.C.,SALIPUR(Cuttack) GR/0000132/2006
125	D-CRLMC/35982/2024	RAJENDRA NARAYAN DAS	ANANTA NARAYAN PATTANAYAK	LAXMISAGAR P.S. /66 /2024

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	CRLMC/4555/2024	VS STATE OF ODISHA	VS	J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000143/2024
126	D-CRLMC/35994/2024 CRLMC/4556/2024	DR.ADWEIT CHARAN DHAL @ ADWIDT CHARAN DHAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SEA BEACH /125 /2004 J.M.F.C.,PURI(Puri) GR/0001088/2004
127	D-CRLMC/34641/2024 CRLMC/4557/2024	PRATAP KHATUA VS STATE OF ODISHA	SALONI MOHANTY VS	MARSHAGHAI /65 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000574/2024
128	D-CRLMC/35838/2024 CRLMC/4558/2024	RUCHISMITA SWAIN VS STATE OF ODISHA	PURNA CHANDRA DAS VS	DHENKANAL SADAR /48 /2017 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000131/2017
129	D-CRLMC/34785/2024 CRLMC/4559/2024	AKSHYA KUMAR GARNAYAK @ AKSHYA GADANAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /300 /2021 J.M.F.C.,TALCHER(Anugul) GR/0001337/2021
130	D-CRLMC/35866/2024 CRLMC/4560/2024	BIDYADHAR MAHAPATRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /167 /2015 JMFC, HEMGIR(Sundargarh) GR/0001244/2015
131	D-CRLMC/34788/2024 CRLMC/4561/2024	AKSHYA KUMAR GARNAYAK@AKSHYA GADANAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /297 /2021 J.M.F.C.,TALCHER(Anugul) GR/0001334/2021
132	D-CRLMC/35233/2024 CRLMC/4562/2024	REKHA MAHALA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BADACHANA /223 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001291/2023
133	D-CRLMP/35682/2024 CRLMP/1671/2024	AJIT KUMAR MOHAPATRA VS STATE OF ODISHA	CHANDANA TRIPATHY VS	/ /0 () //
134	D-CRLMP/35630/2024 CRLMP/1672/2024	BIJAY KUMAR SWAIN VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	/ /0 () //
135	D-CRLMP/36046/2024 CRLMP/1673/2024	JYOTISAR PANDA VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	/ /0 () //
136	D-CRLMP/35954/2024 CRLMP/1674/2024	SAHEJADI QUADRI VS	SK.ZAFARULLA VS	/ /0 ()

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137	D-CRLMP/36045/2024 CRLMP/1675/2024	STATE OF ODISHA SARASWATI DHAL VS	SASANKA SEKHAR SATAPATHY VS	// KORAPUT TOWN /90 /2024 ()
138	D-CRLMP/32901/2024 CRLMP/1676/2024	STATE OF ODISHA PRATIVA JENA VS	PRADEEP KUMAR DASH VS	// // ()
139	D-CRLMP/36032/2024 CRLMP/1677/2024	STATE OF ODISHA GAYATRI DEVI VS	BYOMAKESH TRIPATHY VS	// //0 ()
140	D-CRLMP/35780/2024 CRLMP/1678/2024	STATE OF ODISHA PRATIMA BEHERA VS	KARUNAKAR GAYA VS	// NIMAPADA /317 /2024 ()
141	D-CRLMP/35890/2024 CRLMP/1679/2024	STATE OF ODISHA BARSHARANI CHHUALSINGH VS	ALOK KUMAR MOHAPATRA VS	// KHANDAGIRI P.S. /738 /2024 ()
142	D-CRLMP/35903/2024 CRLMP/1680/2024	STATE OF ODISHA S.K.SAIFUR REHMAN VS	RAMAKRISHNA NAIK VS	// //0 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000164/2021
143	D-CRLREV/35885/2024 CRLREV/699/2024	STATE OF ODISHA SUBASINI MAHARANA VS	LALITENDU BHUYAN VS	// //0 S.D.J.M.,BHADRAK(Bhadrak) CRMC/0000104/2024
144	D-CRLREV/33592/2024 CRLREV/700/2024	KUNJALATA MAHARANA SITARAM JANI VS	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /197 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000003/2024
145	D-CRP/48281/2024 CRP/51/2024	STATE OF ODISHA BIRSINGH HEMBRAM@NAIK VS	SANJAY KUMAR PATTANAIAK VS	// // A.D.J.,RAIRANGAPUR(Mayurbhanj) MISCA/0000001/2016
146	D-FAO/46729/2024 FAO/553/2024	ASHAI NAIK KABITARANI BEHERA VS	KUNAL KUMAR SWAIN VS	// // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000282/2014
147	D-FAO/50127/2024 FAO/554/2024	STATE OF ODISHA SATYAPRIYA MISHRA VS	MAHENDRA KUMAR SAHOO VS	// // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000526/2015
		STATE OF ODISHA		

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148	D-FAO/50133/2024 FAO/555/2024	JITENDRA KISHORE BAGHSINGH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000507/2014
149	D-MACA/47678/2024 MACA/1218/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., BBSR VS MD. ALARAKHA	ANUPAM DASH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000213/2011
150	D-MACA/50117/2024 MACA/1219/2024	MANABHANJAN MALLICK VS DESABANDHU MOHANTY	RAMESH KUMAR SAHU VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000559/2005
151	D-MACA/50138/2024 MACA/1220/2024	LAXMIRANI SAHU VS RADHAKANTA PATEL	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000137/2021
152	D-RPFAM/49919/2024 RPFAM/352/2024	BHAKTI BHUSAN PATI VS KIRAN SATAPATHY	ADHIRAJ MOHANTY VS	// JUDGE FAMILY COURT,RAYAGADA(Ra Crp/0000063/2023
153	D-RPFAM/46023/2024 RPFAM/353/2024	SUDHANSU KUMAR PARIDA VS SNIGDHARANI BARIK	RANJIT MOHANTY VS	// JUDGE FAMILY COURT, KENDRAPARA CRL.EXN/0000006/2023
154	D-RSA/49114/2024 RSA/454/2024	MADAN MOHAN MADALA VS THE TAHASILDAR, KOTPAD,KORAPUT	DIPTI RANJAN BHOKTA VS	// DISTRICT & SESIONS JUDGE,JEYPORE RFA/0000014/2018
155	D-RSA/45617/2024 RSA/455/2024	SEBAK CHANDRA SAHU VS MAHI PENTHEI	GOPAL KRUSHNA MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,DEOG RFA/0000010/2023
156	D-RSA/46160/2024 RSA/456/2024	BATA MALLIK VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu RFA/0000050/2019
157	D-RSA/49482/2024 RSA/457/2024	DHANESWAR SAMAL VS BASUDEV SAMAL	NIROD KUMAR SAHU VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu RFA/0000056/2008
158	D-RSA/50000/2024 RSA/458/2024	DEBADUTTA GHOSH VS ARATI BEHERA	ARJUNA CHARANA BEHERA VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000037/2019
159	D-TRP(C)/49823/2024	SANGEETA YADAV	SATYAPADA SHARMA	//

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	TRP(C)/382/2024	VS	VS	JUDGE, FAMILY COURT, SAMBALPUR
160	D-TRP(C)/49832/2024	VIMAL SINGHARI	SASWATI MOHAPATRA	CP/0000099/2024
	TRP(C)/383/2024	SEENABALA SAHU	VS	//
161	D-TRP(C)/49952/2024	SANJAY KUMAR SAHU	UMESH CHANDRA MOHANTY	CIVIL JUDGE (SD),BONAI(Sundargarh)
	TRP(C)/384/2024	ARCHANARANI BEHERA	VS	Mat/0000010/2024
162	D-TRP(C)/49977/2024	SOUMYA RANJAN BEHERA	BIBHUTI BHUSAN MISHRA	//
	TRP(C)/385/2024	SASMITA PATRA	VS	CIVIL JUDGE (SD),KAMAKSHYANAGAR
163	D-TRPCRL/36018/2024	JAYKISHAN BAG	DEBENDRA NARAYAN PATTANAIAK	Mat/0000041/2024
	TRPCRL/106/2024	UJALI NAYAK	VS	//
164	D-TRPCRL/36071/2024	STATE OF ODISHA	AMLAN SHAKTI PAUL	JUDGE FAMILY COURT, BHAWANIPAT
	TRPCRL/107/2024	TAPASWINI BARAL@BARIK	VS	CP/0000084/2024
165	D-WA/49908/2024	BRAJAKISHORE BARIK	ANIL KUMAR MOHANTY	SALIPUR /3 /2008
	WA/3205/2024	STATE OF ODISHA	VS	J.M.F.C.,SALIPUR(Cuttack)
166	D-WA/49969/2024	BAIDEHI BARIHA	SANJAY RATH,A.G.A	GR/0000008/2008
	WA/3206/2024	UDAYA NARAYAN BARIK	VS	//0
167	D-WA/49809/2024	STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY	J.M.F.C.,BASUDEVPUR(Bhadrak)
	WA/3207/2024	STATE OF ODISHA	VS	ICC/0000010/2022
168	D-WA/49862/2024	BASANTA KUMAR NAYAK	SANJIB SWAIN, A.G.A.	//
	WA/3208/2024	STATE OF ODISHA	VS	()
169	D-WA/49949/2024	SMT. ARANTXA JENA	SASWAT DAS, A.G.A	//
	WA/3209/2024	STATE OF ODISHA	VS	()
170	D-WA/50017/2024	PREMANANDA BHOI	BIMBISAR DASH	//
	WA/3210/2024	BIDYUT KUMAR PARIDA	VS	()

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171	D-WA/50098/2024 WA/3211/2024	ODISHA GRAMYA BANK, BBSR STATE OF ODISHA VS DIPTIMAYEE MOHAPATRA	SASWAT DAS,A.G.A VS	// // 0 //
172	D-WA/50099/2024 WA/3212/2024	STATE OF ODISHA VS SUBODH KUMAR PATTANAIAK	SASWAT DAS,A.G.A VS	// // 0 //
173	D-WA/50100/2024 WA/3213/2024	STATE OF ODISHA VS SANTANU KUMAR MOHANTA	SASWAT DAS,A.G.A VS	// // 0 //
174	D-WP(C)/45992/2024 WP(C)/30289/2024	KRUSHNA CHANDRA BISWAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // 0 //
175	D-WP(C)/47725/2024 WP(C)/30290/2024	DEBENDRA BHOI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// // 0 //
176	D-WP(C)/47747/2024 WP(C)/30291/2024	JAGADISH DEBTA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// // 0 //
177	D-WP(C)/47748/2024 WP(C)/30292/2024	DEBENDRA BAGHA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// // 0 //
178	D-WP(C)/47774/2024 WP(C)/30293/2024	ATRUSH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// // 0 //
179	D-WP(C)/49931/2024 WP(C)/30294/2024	SURYA NARAYAN BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// // 0 //
180	D-WP(C)/47816/2024 WP(C)/30295/2024	SAMARENDRA DASH VS SUB REGISTRAR BHUBANESWAR, KHURDA	SAROJ KUMAR PADHI VS	// // 0 //
181	D-WP(C)/47811/2024 WP(C)/30296/2024	M/S JAGDISH TIMBER VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// // 0 //

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182	D-WP(C)/49946/2024 WP(C)/30297/2024	RAMAKANTA SAHOO VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
183	D-WP(C)/49118/2024 WP(C)/30298/2024	SATYASISH ROUT VS UNION PUBLIC SERVICE COMMISSION, NEW DELHI	ASUTOSH MOHANTY VS	// 0 //
184	D-WP(C)/49988/2024 WP(C)/30299/2024	PARAMESWAR PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
185	D-WP(C)/49930/2024 WP(C)/30300/2024	KALI CHARAN SATAPATHY VS STATE OF ODISHA	DINESH KUMAR PANDY VS	// 0 //
186	D-WP(C)/47864/2024 WP(C)/30301/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
187	D-WP(C)/49787/2024 WP(C)/30302/2024	M/S UNIQUE PACKANGING, KHORDHA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
188	D-WP(C)/47865/2024 WP(C)/30303/2024	PRABASINI PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
189	D-WP(C)/50016/2024 WP(C)/30304/2024	DR. INDRAMANI MAHANTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
190	D-WP(C)/49915/2024 WP(C)/30305/2024	SATYANARAYAN SETHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
191	D-WP(C)/49942/2024 WP(C)/30306/2024	KUNAL SAHA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
192	D-WP(C)/50019/2024 WP(C)/30307/2024	ASISH PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
193	D-WP(C)/49647/2024	M/S SAHU COMMUNICATION, DHENKANAL	RANJIT KESHARI SAMAL	//

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	WP(C)/30308/2024	VS	VS	0
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//
194	D-WP(C)/49916/2024	GENERAL MANAGER, IB VALLEY AREA, MAHANADI COALFIELDS LTD., JHARSUGUDA	RAKESH SHARMA	//
	WP(C)/30309/2024	VS	VS	0
		SPECIAL LAND ACQUISITION OFFICER, SECL WORKS, JHARSUGUDA		//
195	D-WP(C)/49966/2024	BISWARANJAN PRADHAN	BIGYAN KUMAR SHARMA	//
	WP(C)/30310/2024	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/49913/2024	SAROJ KUMAR DAS	SURESH KUMAR JENA	//
	WP(C)/30311/2024	VS	VS	0
		THE CHIEF MANAGER, RESERVE BANK OF INDIA, KHURDA		//
197	D-WP(C)/49991/2024	RABINDRA KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
	WP(C)/30312/2024	VS	VS	0
		STATE OF ORISSA		//
198	D-WP(C)/50041/2024	M/S. SERAJUDDIN AND CO., BBSR	SARADA PRASANNA SARANGI	//
	WP(C)/30313/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/49983/2024	SABITRI SATAPATHY	DILLIP KUMAR MOHAPATRA	//
	WP(C)/30314/2024	VS	VS	0
		STATE OF ORISSA		//
200	D-WP(C)/50004/2024	PRATAP KUMAR DASH	BISWAJIT RANJAN TRIPATHY	//
	WP(C)/30315/2024	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/49987/2024	HARIBALLABHA COLLEGE OF B.SC. NURSING, BBSR	MANOJA KUMAR KHUNTIA	//
	WP(C)/30316/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/47496/2024	NURSINGHA NARAYAN BARIK	BISWA CHANDAN MOHANTY	//
	WP(C)/30317/2024	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/46041/2024	ARJUN PARIDA	RAGHUNATH BISWAL	//
	WP(C)/30318/2024	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/48712/2024	URMILA SWAIN	PRONOY MOHANTY	//
	WP(C)/30319/2024	VS	VS	0

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205	D-WP(C)/49928/2024 WP(C)/30320/2024	STATE OF ODISHA JALENDRA ORAM VS	PABITRA KUMAR NAYAK VS	// // ()
206	D-WP(C)/49904/2024 WP(C)/30321/2024	STATE OF ODISHA SANTILATA GOCHHAYAT VS	SHARMISTHA SAMAL VS	// // ()
207	D-WP(C)/49917/2024 WP(C)/30322/2024	STATE OF ORISSA REKHASHREE KHATUA VS	SARAT KUMAR GAJENDRA VS	// // ()
208	D-WP(C)/49943/2024 WP(C)/30323/2024	STATE OF ODISHA KIRANLAXMI INFRA PROJECTS, BBSR VS	BIBHUTI KESHARI BISWAL VS	// // ()
209	D-WP(C)/50018/2024 WP(C)/30324/2024	STATE OF ODISHA GOKULANANDA ROUT VS	LALITENDU MISHRA VS	// // ()
210	D-WP(C)/50008/2024 WP(C)/30325/2024	STATE OF ODISHA CHANDINI VERMA VS	GHANASHYAM NAMTOAR VS	// // ()
211	D-WP(C)/50189/2024 WP(C)/30326/2024	CHAIRMAN AND MANAGING DIRECTOR, NESCO, BALASORE CHANDRA SEKHAR PATTANAIAK VS	KAJAL SAHOO VS	// // ()
212	D-WP(C)/49905/2024 WP(C)/30327/2024	STATE OF ODISHA BHARATI PARIDA VS	SHARMISTHA SAMAL VS	// // ()
213	D-WP(C)/49924/2024 WP(C)/30328/2024	STATE OF ORISSA CHANDRAMANI MISHRA VS	BHAKTA RANJAN BARIK VS	// // ()
214	D-WP(C)/50020/2024 WP(C)/30329/2024	STATE OF ODISHA BIDYADHAR MAJHI VS	SHASHI BHUSAN JENA VS	// // ()
215	D-WP(C)/45955/2024 WP(C)/30330/2024	STATE OF ODISHA UPENDRA PRADHAN VS	ULLASH CHANDRA MOHANTY VS	// // ()
		STATE OF ORISSA		//

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216	D-WP(C)/50023/2024 WP(C)/30331/2024	JEEVANDHAR SHARMA VS STATE OF ODISHA	MANMEET SINGH ARORA VS	// 0 //
217	D-WP(C)/45535/2024 WP(C)/30332/2024	PRAVAKAR ROUSTRAY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
218	D-WP(C)/47901/2024 WP(C)/30333/2024	BRAJA KISHORE SWAIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
219	D-WP(C)/45181/2024 WP(C)/30334/2024	PANCHHABATI SASMAL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
220	D-WP(C)/46430/2024 WP(C)/30335/2024	MANOJ KUMAR KISHAN VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
221	D-WP(C)/49300/2024 WP(C)/30336/2024	BIRANCHI NARAYAN BHATTACHARYA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
222	D-WP(C)/45434/2024 WP(C)/30337/2024	KABITA SATPATHY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
223	D-WP(C)/47282/2024 WP(C)/30338/2024	MINAKETAN SAHOO VS STATE CONSUMER DISPUTE REDRESSAL COMMISSION ODISHA	PRAVAT KUMAR DAS VS	// 0 //
224	D-WP(C)/50054/2024 WP(C)/30339/2024	KANHU CHARAN NAIK VS PIYUSH PRIYADARSHAN DASH	ARUN KUMAR PATRA VS	// 0 //
225	D-WP(C)/47770/2024 WP(C)/30340/2024	ABHIRAM KADRAKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	D-WP(C)/50024/2024 WP(C)/30341/2024	SUCHANDRA SWAIN VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
227	D-WP(C)/50058/2024	DURYODHAN DAKUA	PRAVASH CHANDRA JENA	//

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	WP(C)/30342/2024	VS UNION OF INDIA	VS	0 //
228	D-WP(C)/49838/2024 WP(C)/30343/2024	CHITTA RANJAN PAIKARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
229	D-WP(C)/50125/2024 WP(C)/30344/2024	CHARU CHANDRA BAGH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
230	D-WP(C)/45958/2024 WP(C)/30345/2024	SHEKH OWAHID JAMI VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
231	D-WP(C)/48703/2024 WP(C)/30346/2024	ABHAYA KUMAR SWAIN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
232	D-WP(C)/50044/2024 WP(C)/30347/2024	NIRANJAN SINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
233	D-WP(C)/50059/2024 WP(C)/30348/2024	SATYABRATA MOHARANA VS STATE OF ODISHA	S.SUDHAKAR RAO VS	// 0 //
234	D-WP(C)/48726/2024 WP(C)/30349/2024	AJAYA KUMAR SWAIN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
235	D-WP(C)/50087/2024 WP(C)/30350/2024	SGT PRADEEP KUMAR MOHANTY (RETD) VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //
236	D-WP(C)/45942/2024 WP(C)/30351/2024	SANJAY MISHRA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
237	D-WP(C)/50045/2024 WP(C)/30352/2024	RAMAKANTA MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
238	D-WP(C)/50052/2024 WP(C)/30353/2024	RESHMARANI SAMAL VS	SHRADHASHREE ROUTRAY VS	// 0

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239	D-WP(C)/49961/2024 WP(C)/30354/2024	UNION OF INDIA ASKA COOPERATIVE SUGAR INDUSTRIES LABOUR UNION, GANJAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // ()
240	D-WP(C)/49926/2024 WP(C)/30355/2024	BALIDAN KHORA @ BALI KHORA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// () //
241	D-WP(C)/50096/2024 WP(C)/30356/2024	GYANENDRA KUMAR MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// () //
242	D-WP(C)/50051/2024 WP(C)/30357/2024	SRIRAM PADARBINDA ACHARJYA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
243	D-WP(C)/49999/2024 WP(C)/30358/2024	ANGUL SUKINDA RAILWAY LTD., BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// () //
244	D-WP(C)/50075/2024 WP(C)/30359/2024	DR.DEEPAK KUMAR MOHANTY VS ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE(ICRA-ATARI), KOLKATA	AKASH ACHARYA VS	// () //
245	D-WP(C)/50105/2024 WP(C)/30360/2024	SUBASH CHANDRA SAHOO @ SAHU VS RESERVE BANK OF INDIA	DAYANANDA MOHAPATRA VS	// () //
246	D-WP(C)/50186/2024 WP(C)/30361/2024	SUBRAT KUMAR KAR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
247	D-WP(C)/49285/2024 WP(C)/30362/2024	RAMANANDA CHOUDHURY VS STATE OF ODISHA	SANDIPANI NAYAK VS	// () //
248	D-WP(C)/50010/2024 WP(C)/30363/2024	SITARAM PANDA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// () //
249	D-WP(C)/50013/2024 WP(C)/30364/2024	M/S BHARTI TELEMEDIA LIMITED, BBSR VS JOINT COMNR OF CT AND GST, CT AND GST CIRCLE, BBSR	KAJAL SAHOO VS	// () //

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250	D-WP(C)/50067/2024 WP(C)/30365/2024	DR. LAXMIPRIYA PRADHAN VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// 0 //
251	D-WP(C)/50036/2024 WP(C)/30366/2024	MINATI RATHA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
252	D-WP(C)/50115/2024 WP(C)/30367/2024	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
253	D-WP(C)/50076/2024 WP(C)/30368/2024	DR.SWAGATIKA SAHU VS ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE(ICRA-ATARI), KOLKATA	AKASH ACHARYA VS	// 0 //
254	D-WP(C)/50042/2024 WP(C)/30369/2024	SWADHIN KUMAR MOHARANA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	// 0 //
255	D-WP(C)/50118/2024 WP(C)/30370/2024	LAXMIKANTA DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
256	D-WP(C)/49404/2024 WP(C)/30371/2024	DHRUBA CHARAN BISWAL VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
257	D-WP(C)/50090/2024 WP(C)/30372/2024	RITIK PATRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
258	D-WP(C)/50132/2024 WP(C)/30373/2024	ANTARJYAMI NAYAK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
259	D-WP(C)/49409/2024 WP(C)/30374/2024	JAMINI KANTA ROUT VS UNION OF INDIA	ANIRUDHA DAS VS	// 0 //
260	D-WP(C)/50062/2024 WP(C)/30375/2024	DR. SUKANTA KUMAR SAHOO VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// 0 //
261	D-WP(C)/49717/2024	SURENDRA PRATAP SINGH	BIKRAM KUMAR BEHERA	//

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	WP(C)/30376/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/50092/2024 WP(C)/30377/2024	SUBAS CHANDRA MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
263	D-WP(C)/50136/2024 WP(C)/30378/2024	LABANYABATI SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
264	D-WP(C)/50081/2024 WP(C)/30379/2024	SARBESWAR SAHOO VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
265	D-WP(C)/50154/2024 WP(C)/30380/2024	JYOTIRMAYEE SAHOO VS MAHANADI COALFIELD LTD., SAMBALPUR	HRUDANANDA MOHAPATRA VS	// 0 //
266	D-WP(C)/50094/2024 WP(C)/30381/2024	ANIL KUMAR VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
267	D-WP(C)/49804/2024 WP(C)/30382/2024	ANIL KUMAR MALLICK VS ODISHA INFORMATION COMMISSION, BBSR	SUKANTA KUMAR NAYAK (2) VS	// 0 //
268	D-WP(C)/50104/2024 WP(C)/30383/2024	JARAMANI KUSHAL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
269	D-WP(C)/44792/2024 WP(C)/30384/2024	BASANT KUMAR MALLIK VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
270	D-WP(C)/50143/2024 WP(C)/30385/2024	UPENDRA MAHAKUD VS THE ODISHA INFORMATION COMMISSION, BBSR	BHABANI SHANKAR RAYAGURU VS	// 0 //
271	D-WP(C)/50121/2024 WP(C)/30386/2024	SANJAY ROUT VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
272	D-WP(C)/50069/2024 WP(C)/30387/2024	DR.BIMALENDU MOHANTY VS	AKASH ACHARYA VS	// 0

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273	D-WP(C)/50106/2024 WP(C)/30388/2024	ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE(ICRA-ATARI), KOLKATA PADMAN SARAF VS TAHASILDAR KOKSARA, KALAHANDI	RAMAKANTA DAS VS	// // ()
274	D-WP(C)/50152/2024 WP(C)/30389/2024	HARIHAR PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()
275	D-WP(C)/50181/2024 WP(C)/30390/2024	M/S JSW STEEL LIMITED VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// ()
276	D-WP(C)/50101/2024 WP(C)/30391/2024	SANTOSH KUMAR DASH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
277	D-WP(C)/48425/2024 WP(C)/30392/2024	BABAJI KISAN VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// ()
278	D-WP(C)/50131/2024 WP(C)/30393/2024	PRITIMAYEE TRIPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
279	D-WP(C)/45679/2024 WP(C)/30394/2024	SANJAY KUMAR SAMANTRAY VS STATE OF ODISHA	DEEPAK MISHRA VS	// ()
280	D-WP(C)/49968/2024 WP(C)/30395/2024	PRAMUKHA BISHI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// ()
281	D-WP(C)/50103/2024 WP(C)/30396/2024	PRANIMA GIRI VS JAGADISH BEHERA	DWARIKA PRASAD MOHANTY VS	// ()
282	D-WP(C)/45699/2024 WP(C)/30397/2024	DR.BIJAYA KRISHNA MOHANTY VS THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	DR. KANHAYALAL SHARMA VS	// ()
283	D-WP(C)/49421/2024 WP(C)/30398/2024	LABA PADHAN VS STATE OF ODISHA	MANMEET SINGH ARORA VS	// ()

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284	D-WP(C)/50060/2024 WP(C)/30399/2024	DR.SANJAY KUMAR MOHANTY VS ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE(ICAR-ATARI), KOLKATA	AKASH ACHARYA VS	// 0 //
285	D-WP(C)/50113/2024 WP(C)/30400/2024	SUNANDA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
286	D-WP(C)/50109/2024 WP(C)/30401/2024	JAYANTI BALA SAHOO VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
287	D-WP(C)/50116/2024 WP(C)/30402/2024	SANJAY ROUT VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
288	D-WP(C)/50153/2024 WP(C)/30403/2024	SOUBHAGYA PANIGRAHI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
289	D-WP(C)/49861/2024 WP(C)/30404/2024	PRADIP KUMAR BEHERA VS NATIONAL FACELESS APPEAL CENTRE, NEW DELHI	KAJAL SAHOO VS	// 0 //
290	D-WP(C)/50119/2024 WP(C)/30405/2024	SANJAY ROUT VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
291	D-WP(C)/45861/2024 WP(C)/30406/2024	ABANI KUMAR BARAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
292	D-WP(C)/50253/2024 WP(C)/30407/2024	SANJEEB KUMAR DAS VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
293	D-WP(C)/50202/2024 WP(C)/30408/2024	RAJIBLOCHAN PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
294	D-WP(C)/50196/2024 WP(C)/30409/2024	M/S. JAGANNATH CORPORATION PROJECTS PVT LTD.,BHUBANESWAR VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
295	D-WP(C)/46053/2024	BINOD BIHARI TRIPATHY	IN PERSON	//

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	WP(C)/30410/2024	VS UMAMANI HOME CREATIONS PVT LTD,BHUBANESWAR	VS	0 //
296	D-WP(C)/50178/2024 WP(C)/30411/2024	AVAYA KUMAR BEHERA VS STATE INFORMATION COMMISSION	SATYABRATA DAS VS	// 0 //
297	D-WP(C)/46831/2024 WP(C)/30412/2024	RABINARAYAN JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
298	D-WP(C)/46111/2024 WP(C)/30413/2024	RABINDRANATH BEHERA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
299	D-WP(C)/50003/2024 WP(C)/30414/2024	SIDHESWAR SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
300	D-WP(C)/50155/2024 WP(C)/30415/2024	DASARATHI SARANGI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
301	D-WP(C)/50071/2024 WP(C)/30416/2024	DR. AMITABH PANDA VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// 0 //
302	D-WP(C)/46701/2024 WP(C)/30417/2024	M/S ARYABHAT COMPUTERS, SUNDARGARH VS STATE OF ODISHA	DIPTI MISHRA VS	// 0 //
303	D-WP(C)/50217/2024 WP(C)/30418/2024	PARAMANANDA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
304	D-WP(C)/50304/2024 WP(C)/30419/2024	DOLANTI NAG VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
305	D-WP(C)/50213/2024 WP(C)/30420/2024	SHIBASIS MAHALA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
306	D-WP(C)/50160/2024 WP(C)/30421/2024	ROOTS CORPORATION LIMITED, MUMBAI VS	SOUMYA MISHRA VS	// 0

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307	D-WP(C)/48181/2024 WP(C)/30422/2024	STATE OF ODISHA PURNA CHANDRA SAHOO VS	LAXMIKANTA MOHANTY VS	// // 0
308	D-WP(C)/50313/2024 WP(C)/30423/2024	STATE OF ODISHA MAMATA SAHU VS	LALIT KUMAR MAHARANA VS	// // 0
309	D-WP(C)/50307/2024 WP(C)/30424/2024	ODISHA GRAMYA BANK, BBSR JAGNYASENI RANA VS	ASHOK KUMAR DAS VS	// // 0
310	D-WP(C)/48692/2024 WP(C)/30425/2024	STATE OF ODISHA AJAYA KUMAR SWAIN VS	PRONOY MOHANTY VS	// // 0
311	D-WP(C)/50007/2024 WP(C)/30426/2024	STATE OF ODISHA PRADIPTA KUMAR BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0
312	D-WP(C)/50183/2024 WP(C)/30427/2024	STATE OF ODISHA SANJAY KUMAR SENAPATI VS	RAMAKANTA SARANGI VS	// // 0
313	D-WP(C)/50176/2024 WP(C)/30428/2024	STATE OF ODISHA BIKASH CHANDRA SAHOO VS	ISHWAR MOHANTY VS	// // 0
314	D-WP(C)/50238/2024 WP(C)/30429/2024	STATE OF ODISHA ASWINI KUMAR BIDYADHAR VS	KHIROD CHANDRA MAJHI VS	// // 0
315	D-WP(C)/46951/2024 WP(C)/30430/2024	R.T.O.BARBIL SABITARANI NAYAK VS	AKSHAYA KUMAR NAYAK VS	// // 0
316	D-WP(C)/50240/2024 WP(C)/30431/2024	VICE CHAIRMAN CUTTACK DEVELOPMENT AUTHORITY , CUTTACK BAPINATH SAHA VS	KHIROD CHANDRA MAJHI VS	// // 0
317	D-WP(C)/50182/2024 WP(C)/30432/2024	R.T.O.BARBIL SABITRI MOHAPATRA VS	SAROJANANDA MISHRA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/50011/2024 WP(C)/30433/2024	KALIA PRADHAN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// () //
319	D-WPCRL/35168/2024 WPCRL/149/2024	PRATAP KUMAR MUDULI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	ASTARANGA /147 /2024 () //
320	D-WPCRL/36096/2024 WPCRL/150/2024	RANJULATA BEHERA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	KALINGA NAGAR /229 /2024 () //
321	D-ABLAPL/33639/2024 ABLAPL/13706/2024	SUSHANTA @ SUSHANTA KUMAR JENA VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	BARI /482 /2024 () //
322	D-ABLAPL/34297/2024 ABLAPL/13707/2024	UKIL KAHANRA @ OKILA KANHAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTAMAL /138 /2020 () //
323	D-ABLAPL/35776/2024 ABLAPL/13708/2024	SATYABRATA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADACHANA /520 /2024 () //
324	D-ABLAPL/35024/2024 ABLAPL/13709/2024	LALATENDU BARIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MANCHESWAR P.S. /543 /2024 () //
325	D-ABLAPL/35992/2024 ABLAPL/13710/2024	BIBHUTI BHUSAN PRADHAN @ JAGAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /219 /2024 () //
326	D-ABLAPL/36005/2024 ABLAPL/13711/2024	ABANIKANTA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /246 /2024 () //
327	D-ABLAPL/36010/2024 ABLAPL/13712/2024	NALINI KANTA CHINARA VS STATE OF ODISHA	SANJAY KUMAR MOHANTY 2 VS	GOLANTHARA (BERHAMPUR) /507 /2024 () //
328	D-ABLAPL/36056/2024 ABLAPL/13713/2024	BANITA NAIK @ BHUMI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /9 /2024 () //
329	D-ABLAPL/36052/2024	LAXMIKANTA BHUNIA @ LUCKY	SANTOSH CHANDRA ATABUDHI	BHARATPUR PS /769 /2024

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	ABLAPL/13714/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/36063/2024 ABLAPL/13715/2024	MRUTYUNJIT PATNAIK @ SIBA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /247 /2024 () //
331	D-ABLAPL/36067/2024 ABLAPL/13716/2024	BIPIN THATOI VS STATE OF ODISHA	RAKESH BEHERA VS	BHUBAN /534 /2024 () //
332	D-ABLAPL/36081/2024 ABLAPL/13717/2024	DINESH KUMAR SHAW VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	/ /0 () //
333	D-ABLAPL/36085/2024 ABLAPL/13718/2024	HADI SAMAL @ HADIBANDHU SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1006 /2024 () //
334	D-ABLAPL/36100/2024 ABLAPL/13719/2024	ADIKANDA DUTTA VS STATE OF ODISHA	VIVEKANANDA JENA VS	BALIAPAL /230 /2024 () //
335	D-ABLAPL/36050/2024 ABLAPL/13720/2024	AMIT MUNDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /297 /2024 () //
336	D-ABLAPL/36051/2024 ABLAPL/13721/2024	JAGA MUNDA @ JATA MUNDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /297 /2024 () //
337	D-ABLAPL/36101/2024 ABLAPL/13722/2024	MUKUNDA HANTAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	JAJPUR ROAD /645 /2024 () //
338	D-ABLAPL/36034/2024 ABLAPL/13723/2024	GOPABANDHU ACHARYA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
339	D-ABLAPL/36029/2024 ABLAPL/13724/2024	PURNA CHANDRA SAMAL VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	BALIMI /246 /2024 () //
340	D-ABLAPL/36035/2024 ABLAPL/13725/2024	SANDHYARANI LENKA VS	BYOMAKESH TRIPATHY VS	/ /0 ()

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341	D-ABLAPL/36049/2024 ABLAPL/13726/2024	STATE OF ODISHA BASUDEV ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BINJHARPUR /390 /2024 ()
342	D-ABLAPL/36011/2024 ABLAPL/13727/2024	SATYANANDA ROUL VS STATE OF ODISHA	BHARAT JALLI VS	// DHENKANAL TOWN /792 /2024 ()
343	D-ABLAPL/36036/2024 ABLAPL/13728/2024	HRUSIKESH DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
344	D-ABLAPL/36092/2024 ABLAPL/13729/2024	ASHOK JENA @ JOGENDRA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// MANGALPUR /327 /2024 ()
345	D-ABLAPL/36030/2024 ABLAPL/13730/2024	MANOJ KUMAR MALIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// TIHIDI /413 /2024 ()
346	D-ABLAPL/36039/2024 ABLAPL/13731/2024	YASH BAJORIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /47 /2024 ()
347	D-ABLAPL/36093/2024 ABLAPL/13732/2024	IMTIAZ KHAN VS STATE OF ODISHA	KABIR KUMAR JENA VS	// DARGHA BAZAR /120 /2020 ()
348	D-ABLAPL/36054/2024 ABLAPL/13733/2024	MAMATA SETHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /68 /2023 ()
349	D-ABLAPL/36095/2024 ABLAPL/13734/2024	LAXMIDHAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// MANGALPUR /327 /2024 ()
350	D-ABLAPL/36066/2024 ABLAPL/13735/2024	BIPIN THATOI VS STATE OF ODISHA	RAKESH BEHERA VS	// BHUBAN /535 /2024 ()
351	D-ABLAPL/36123/2024 ABLAPL/13736/2024	SABITA ROUT VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BANSADA /383 /2024 ()

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352	D-ABLAPL/35902/2024 ABLAPL/13737/2024	RAMA @ SRIKRUSHNA DALAI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAJPUR SADAR /292 /2024 () //
353	D-ABLAPL/35839/2024 ABLAPL/13738/2024	LAXMIDHAR PRADHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SABARANG /305 /2024 () //
354	D-ABLAPL/35974/2024 ABLAPL/13739/2024	SUBRATA PRADHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	HINDOL /309 /2024 () //
355	D-ABLAPL/35859/2024 ABLAPL/13740/2024	RADHE SHYAM MISHRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NAIKANI-DIHI /207 /2024 () //
356	D-ABLAPL/36128/2024 ABLAPL/13741/2024	PRIYABRATA NAYAK VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /906 /2024 () //
357	D-ABLAPL/36130/2024 ABLAPL/13742/2024	PRAHALLAD PATRA VS STATE OF ODISHA	SATYABRATA DASH VS	BADACHANA /517 /2024 () //
358	D-ABLAPL/36087/2024 ABLAPL/13743/2024	BASANTA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /467 /2024 () //
359	D-ABLAPL/35874/2024 ABLAPL/13744/2024	SAHIL KHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CHANDILI /226 /2024 () //
360	D-ABLAPL/36090/2024 ABLAPL/13745/2024	PADMACHARAN PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /123 /2024 () //
361	D-ABLAPL/35986/2024 ABLAPL/13746/2024	KAILASH SENAPATI VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	KENDRAPARA /151 /2023 () //
362	D-ABLAPL/34974/2024 ABLAPL/13747/2024	MANMATH SAMAL VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /318 /2024 () //
363	D-ABLAPL/36099/2024	B. DHARESWAR RAO @ BOMMANA DHARESWAR RAO	JYOTIRMAYA SAHOO	BERHAMPUR TOWN /248 /2024

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	ABLAPL/13748/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/36137/2024 ABLAPL/13749/2024	BABAJI BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000333/2024
365	D-ABLAPL/36146/2024 ABLAPL/13750/2024	RAJENDRA PRADHAN @ RAJENDRA KUMAR PRADHAN VS STATE OF ODISHA	BIKASH KUMAR KUND VS	PURI TOWN /72 /2024 () //
366	D-ABLAPL/36153/2024 ABLAPL/13751/2024	INDUMATI BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /334 /2024 () //
367	D-ABLAPL/35886/2024 ABLAPL/13752/2024	BASANTI BEHERA VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	BALIAPAL /268 /2024 () //
368	D-ABLAPL/36102/2024 ABLAPL/13753/2024	JULI DUTTA VS STATE OF ODISHA	VIVEKANANDA JENA VS	BALIAPAL /232 /2024 () //
369	D-ABLAPL/35745/2024 ABLAPL/13754/2024	UPENDRA PRADHAN VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	DHANUPALI /433 /2024 () //
370	D-ABLAPL/36121/2024 ABLAPL/13755/2024	MAMATA JANA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	/ /0 () //
371	D-ABLAPL/36126/2024 ABLAPL/13756/2024	SUKANTI BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	/ /0 () //
372	D-ABLAPL/35981/2024 ABLAPL/13757/2024	URBASHI SAHU@BHARA SAHU VS STATE OF ODISHA	BIKAS SWAIN VS	KESINGA /310 /2024 () //
373	D-ABLAPL/35196/2024 ABLAPL/13758/2024	BHAKTA BACHAL NAYAK @ BHAKTA BATCHAL NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /220 /2024 () //
374	D-ABLAPL/35784/2024 ABLAPL/13759/2024	BIKASH PRATIHARI VS	DEEPAK KU SAHOO VS	MARSHAGHAI /197 /2024 ()

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375	D-ABLAPL/36013/2024 ABLAPL/13760/2024	STATE OF ODISHA SUDARSHAN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JALESWAR /567 /2024 ()
376	D-ABLAPL/36134/2024 ABLAPL/13761/2024	STATE OF ODISHA NARAHARI JENA @ HATI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// BHANDARIPOKHARI /138 /2008 ()